

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1108 of 2019

IN THE MATTER OF:

Arjun

....Appellant

Vs.

Anand Nirogdham Hospital Pvt. Ltd.

....Respondent

Present:

**For Appellant: Mr. Sanchit Garga and Mr. Anuvansh Gupta,
Advocates**

**For Respondent: Mr. Abhishek Anand and Ms. Honey Satpal,
Advocates**

ORDER

19.02.2020: Learned Counsel for the Appellant states that there is talk of settlement with the Respondent. Learned Counsel for Respondent also says that the settlement talks are going on and there is likelihood of compromise.

As such, list the Appeal on **04th March, 2020** in 'orders' category.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[Alok Srivastava]
Member (Technical)

sa/md